

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 35
(TO BE ANSWERED ON THE 25th November 2024)

DEVELOPMENT OF KOZHIKODE AIRPORT

35. SHRI P. P. SUNEER

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the plan that Government and the Airport Authority of India (AAI) has made for the holistic development of the Kozhikode Airport to enable the airport to operate with large-bodied aircrafts;
- (b) the progress being made in expanding the runway after the State Government acquired land for the purpose;
- (c) whether Government is aware that the Kozhikode airport is operating without a full-time Director since August, 2024 which is hampering the everyday operations and development activities at the airport; and
- (d) the steps Government and the AAI has taken to appoint a full-time Director?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) and (b): Keeping in mind the viability and feasibility of operation of Wide Body aircraft at Calicut (Kozhikode) Airport and in line with the recommendations of the report of the Aircraft Accident Investigation Bureau (AAIB), the Airports Authority of India (AAI) has requested the State Government for acquisition of 449.5 acres of land for Runway Extension and for future development of Infrastructure for Code E Type Aircraft operations. As per the National Civil Aviation Policy, 2016, the responsibility for providing land for airport development, free of cost and free from all encumbrances, lies with the respective State Government. Out of the total land required, the State Government has handed over 12.54 acres of land to AAI for Runway End Safety Area (RESA) development.

(c) and (d): The appointment of a regular Airport Director (APD) for Calicut (Kozhikode) Airport is aligned with the ongoing APD selection process in AAI.
